

ALTERNATIVE CAUSELIST
COURT NO. 1 (THROUGH VC)
SINGLE BENCH (BENCH ID-24850)
HON'BLE THE CHIEF JUSTICE

Orders(with defect)

1	A.APPL/24/2019	GITA REFRACTORIES PVT LTD REPRESENTED BY MR NARAYANDAS R JAJU vs STEEL AUTHORITY OF INDIA LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	BRIJ BIHARI SINHA Navneet Toppo	VIJAY KANT DUBEY
2	A.APPL/25/2019	JAGRAJ INFRASTRUCTURE PRIVATE LIMITED THROUGH ONE OF ITS DIRECTORAHRI ASHWINI KUMAR vs ASHOKA BUILCON LIMITED THROUGH ITS DIRECTOR RAJAN BURAD ARBITRATION & CONCILATION ORDINANCE, 1996	PRADEEP KR DEOMANI ASHISH MOHAN MONALISA	
3	A.APPL/2/2020	MS N P CONSTRUCTION THROUGH ITS PROPRIETOR PRAMOD SINGH vs THE CHAIRMAN CUM MANAGING DIRECTOR HEAVY ENGINEERING CORPORATION LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	RAKESH KUMAR	RAJIV RANJAN MUKESH KUMAR

Orders

4	A.APPL/15/2017	MS R S AGRAWAL INFRATECH PVT LTD THROUGH ITS DIRECTOR SHRI RAVI RAJ AGRAWAL vs ENGINEERING PROJECTS INDIA LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ANR ARBITRATION & CONCILATION ORDINANCE, 1996	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH SWATI SHALINI	AMAR NATH GUPTA
5	A.APPL/4/2019	NCC LIMITED THROUGH ITS AUTHORIZED SIGNATORY V RAMAMURTHY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY SPECIAL WORKS DIVISION BUILDING CONSTRUCTION DEPTT IA NO, 7803/2019 (For Misc.) ARBITRATION & CONCILATION ORDINANCE, 1996	ROHITASHYA ROY ALIS ROHIT ROY TARUN KR MAHATO VIBHOR MAYANK	AJIT KUMAR

Admission

6	A.APPL/1/2019	MS CHENNAI MICRO PRINT PVT LTD THROUGH ITS MANAGING DIRECTOR SHRI S RAMU vs JHARKHAND EDUCATION PROJECT COUNCIL THROUGH ITS STATE PROJECT DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA	KRISHNA MURARI
7	A.APPL/7/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED REPRESENTED THROUGH ITS CHAIRMAN ARBITRATION & CONCILATION ORDINANCE, 1996	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY AJAY KUMAR SAH

wt8	A.APPL/8/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD REPRESENTED THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED SAIL REPRESENTED THROUGH ITS CHAIRMAN	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY INDRAJIT SINHA AJAY KUMAR SAH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
9	A.APPL/11/2019	MYTHRI INFRA THROUGH ONE OF ITS AUTHORIZED SIGNATORY SRI BOYINA MURALI vs MS URANIUM CORPORATION OF INDIA LTD	PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR	MUKESH BIHARI LAL SUDARSHAN SHRIVASTAVA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/15/2019	MS KAMDHENU ELECTRONICS PVT LTD THROUG ITS DIRECTOR SRI HARSH MANEK vs BHARAT SANCHAR NIGAM LTD THROUGH THE DIRECTOR	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	ARBIND KUMAR JHA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
12	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
13	A.APPL/19/2019	MS WHEELS THROUGH ITS DULY AUTHORIZED SIGNATORY NAMEDLY NAROO GOPAL DAS vs UNION OF INDIA THROUGH GENERAL MANAGER SOUTH EASTERN RAILWAY	NEELANJAN CHATTERJEE KUMAR AMIT	GAUTAM RAKESH ANKUR ANAND MAHESH TEWARI ABHISHEK KUMAR DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
14	A.APPL/21/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
15	A.APPL/22/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
16	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL vs HINDUSTAN PETROLEUM CORPORATION LIMITED	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		

ALTERNATIVE CAUSELIST
COURT NO. 12 (THROUGH VC)
SINGLE BENCH (BENCH ID-24722)
HON'BLE MR. JUSTICE APARESH KUMAR SINGH

Orders(with defect)

1	Tr.Pet.CVL/14/2020	USHA DEVI ALIAS USHA KUMARI vs KARTIK PRASAD CODE OF CIVIL PROCEDURE, 1908	PANKAJ KR MISHRA	
2	Tr.Pet.CVL/15/2020	MUGDHA VERMA vs ABHISHEK SHANKAR CODE OF CIVIL PROCEDURE, 1908	SIDHARTHA ROY	
3	Tr.Pet.CVL/18/2020	ANUSHA THAKUR vs ABHIROOP PATHAK CODE OF CIVIL PROCEDURE, 1908	PRATIUSH LALA	
4	A.B.A./6412/2020	MD JABIR vs THE STATE OF JHARKHAND MINES AND MINERALS CONCESSION RULES 1960	KRIPA SHANKAR NANDA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
5	A.B.A./6413/2020	ANIL SHARMA ALIAS ANIL KUMAR SHARMA vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	JASVINDAR MAZUMDAR MADHULIKA DASGUPTA ROHAN MAZUMDAR DEVESH AJMANI	VANDANA BHARTI
6	A.B.A./6423/2020	BINOD SINGH ALIAS BINOD KUMAR SINGH vs THE STATE OF JHARKHAND INDIAN FOREST ACT ,1927	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY SOURAV KUMAR RAJESH KR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
7	A.B.A./6424/2020	ROHIT SINGH vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	GOPAL K. SINHA PRIYANKA BOBY	AZEEMUDDIN
8	A.B.A./6425/2020	RAMDEV MAHTO vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	S P ROY RANJIT KUMAR	RAKESH RANJAN
9	A.B.A./6426/2020	KHOSI SAW ALIAS KHOSHI SAW vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VISHAL KUMAR ROHIT RANJAN SINHA	AZEEMUDDIN
10	A.B.A./6427/2020	GIRENDRA SINGH vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RENU BALA	ANUP PAWAN TOPNO
11	A.B.A./6428/2020	RAJ KUMAR RAVI ALIAS RAVI KUMAR DAS vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PRADEEP KR PRASAD	SHAILESH KR SINHA
12	A.B.A./6429/2020	REKHA DEVI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MD. NAIMUDDIN ANSARI	VANDANA BHARTI
13	A.B.A./6430/2020	SUBHASIS GHOSH vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RAJESH KUMAR	RAJENDRA RAM RAVI DAS
14	A.B.A./6431/2020	VIKRANT VISWAKARMA vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ARVIND KR LALL CHETAN K. NAGESH	SURAJ VERMA

15	A.B.A./6432/2020	GOPIN MURMU vs THE STATE OF JHARKHAND	SUJIT KUMAR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN FOREST ACT ,1927			
16	A.B.A./6433/2020	MAHANTH JAIPRAKASH NARAYAN TIWARI ALIAS M J P N TIWARY vs THE STATE OF JHARKHAND	ABHISHEK KUMAR DUBEY	SHIV SHANKAR KUMAR
	INDIAN PENAL CODE, 1860			
Fresh Filing (Admission)				
17	A.B.A./4596/2020	LALITESHWAR MAHATO vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA SATYAM KUMAR	SUBODH KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
18	A.B.A./6207/2020	MD SAJJAD vs THE STATE OF JHARKHAND	UTTAM KR DAS KRISHNA PRAJAPATI	PRAVEEN KR APPU
	INDIAN PENAL CODE, 1860			
Admission				
19	Tr.Pet.CVL/17/2020	INDRANI GUPTA vs ASHISH KUMAR GUPTA	DINESH KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
20	Tr.Pet.CVL/22/2020	PUJA SINGH vs RAHUL KUMAR	PRATIK SEN	
	CODE OF CIVIL PROCEDURE, 1908			

ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/760/2013 MUNICIPALTIES-00	SISTEMA SHYAM TELE SERVICES LIMITED THROUGH ITS CHIEF OPERATING OFFICER SRI M K SACHDEVA vs URBAN DEVELOPMENT DEPARTMENT	ANOOP KR MEHTA RICHHA ISHITA AMIT KR SINHA	AJIT KUMAR RUPESH SINGH RAHUL SABOO
2	W.P(C)/2555/2013 CODE OF CIVIL PROCEDURE, 1908	INDER SINGH vs STATE OF JHARKHAND AND ORS	NAGMANI TIWARI KAUSTAV PANDA MANOJ KR DASH	AJIT KUMAR RUPESH SINGH RAHUL SABOO
<u>Orders</u>				
3	W.P(C)/47/2013	JAWAHAR PRASAD SAO vs NARAYAN MISHRA	ARUP KR DEY	RANJAN KUMAR NAVNEET SAHAY KAUSTAV PANDA NAGMANI TIWARI JITENDRA NATH UPADHYAY MANOJ KR DASH
IA NO, 658/2016 (For EARLY HEARING), 2258/2020 (For Stay Of Proceedings) CODE OF CIVIL PROCEDURE, 1908				
4	W.P(C)/299/2013 CODE OF CIVIL PROCEDURE, 1908	UMA BHAGAT vs URBAN DEVELOPMENT DEPARTMENT	RAJEEV KUMAR	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI PRASHANT KUMAR SINGH
5	W.P(C)/2224/2013 IA NO, 4986/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908	BIPAN KUMAR PATRA AND ANR vs SAMBHU PAN AND ORS	INDRAJIT SINHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	RAVI KUMAR SINGH KAUSHIK SARKHEL SUDHIR KUMAR SHARMA CHANDRA G. A. BARDHAN
<u>Admission</u>				
6	W.P(C)/87/2013 CODE OF CIVIL PROCEDURE, 1908	RAMAUTAR MAHTO AND ORS vs KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
7	W.P(C)/97/2013 LAND REVENUE , TENANCY & NAZUL-00	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
wt8	W.P(C)/103/2013 LAND REVENUE , TENANCY & NAZUL-00	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
9	W.P(C)/278/2013 CODE OF CIVIL PROCEDURE, 1908	HRIDAY NAND UPADHYAY ALIAS H N UPADHYAY vs SANJAY KUMAR PAUL	JYOTI PRASAD SINHA PANDEY A. N. ROY	APP

10	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY vs STATE OF JHAKRHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
	OTHERS			
11	W.P(C)/2229/2013	MAHADEO PRASAD YADAV vs COLLECTARIATE	SACHI NANDAN DAS PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE	MD. SHAMIM AKHTAR
	CODE OF CIVIL PROCEDURE, 1908			
12	W.P(C)/2233/2013	DHARAMVIR NARAYAN vs COLLECTARIATE	SACHI NANDAN DAS PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE	VIKASH KISHORE PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
13	W.P(C)/2254/2013	JAGANNATH DUTTA vs REVENUE DEPARTMENT	MRINAL KANTI ROY	VIKASH KISHORE PRASAD
	LAND ACQUISITION ACT 1894			
14	W.P(C)/2258/2013	SAMUEL MOHAPATRO vs DAVID MADHU AND ANR	K. P. CHOUDHARY MISS NEHA RAJBANSH SINGH	
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/2404/2013	SMT SHAILA DEVI ALIAS SHAILA KUMAR AND ANR vs RAILWAYS	RASHMI KUMAR MILAN KUMAR BHAIYA VISHWAJEET KUMAR. ARVIND KR SINGH	RAM NIVAS ROY GANESH PATHAK MAHESH TEWARI
	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT,1971			
16	Cont.(CvI)/1040/2019	SIPRA INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SUNIL PRADHAN vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	AJIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
17	Cont.(CvI)/1049/2019	SHITALA BAGTI vs THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH RUBY YADAV MANISH PRADHAN	NAVIN KUMAR MR.ASHUTOSH ANAND
	CONTEMPT OF COURTS ACT 1971			
18	Cont.(CvI)/1142/2019	SHIV KUMAR KHEMKA vs THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
19	Cont.(CvI)/1234/2019	ARUN SINGH vs THE STATE OF JHARKHAND	SURAJ SINGH	BRIJ BIHARI SINHA RADHA KRISHAN GUPTA
	CONTEMPT OF COURTS ACT 1971			
20	Cont.(CvI)/13/2020	KAUSHAL KANCHAN CONSTRUCTION PVT LTD THROUGH ITS AUTHORIZED SIGNATORY SUNDAR SINGH vs STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA	JAYANT FRANKLIN TOPPO AMARENDRA KUMAR
	CONTEMPT OF COURTS ACT 1971			
21	Cont.(CvI)/18/2020	G M I T I THROUGH ITS ONE OF ITS DIRECTOR BINAY KUMAR vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY KRISHNA PRAJAPATI SAMIR VARMA	BRIJ BIHARI SINHA
	CONTEMPT OF COURTS ACT 1971			
22	Cont.(CvI)/31/2020	VTP GAYAN JYOTI MEMORIAL COLLEGE THROUGH ITS ONE OF DIRECTOR SHAMBHU KUMAR vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY KRISHNA PRAJAPATI	VANDANA SINGH HIMANSHU KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
23	Cont.(CvI)/39/2020	RINKU RAI ALIAS RINKU RAY vs THE STATE OF JHARKHAND	RITESH KUMAR RAKESH KUMAR	YOGENDRA PRASAD SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			

24	Cont.(Cvl)/41/2020	AMANAT ALI INTER COLLEGE THROUGH ITS SECRETARY ABID ALI VS THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR	CHANDRA PRABHA RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
25	Cont.(Cvl)/120/2020	JIVANI DEVI VS THE STATE OF JHARKHAND	SACHIN MAHATO	NEELAM TIWARY RAHUL KR GUPTA
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/124/2020	TARKESHWAR MURMU VS THE STATE OF JHARKHAND	RAJ KUMAR SINHA NITESH KUMAR	RICHA SANCHITA KAUSHIK SARKHEL
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(Cvl)/216/2020	MD YOUSUF SHEIKH VS THE STATE OF JHARKHAND	GAUTAM KUMAR SINGH	JAYANT FRANKLIN TOPPO
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(Cvl)/227/2020	MADHUSUDAN MAHTO VS STATE OF JHARKHAND	AMIT KR VERMA	ANOOP KR MEHTA RAJIV RANJAN SHIVAM UTKARSH SAHAY AMIT KUMAR DAS SWATI SHALINI
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(Cvl)/316/2020	PRABHAT KUMAR DAS ALIAS SRI PRABHAT KUMAR DAS VS THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN	PRAKASH CHANDRA ROY
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(Cvl)/548/2020	DR SHEELA SANYAL VS STATE OF JHARKHAND	NEETA KRISHNA AMIT SINHA JAY SHANKAR TIWARY KRISHNA KUMAR	MANOJ KR. NO.3 DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			